

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 2432
TO BE ANSWERED ON 10.08.2023

Status of wildlife sanctuaries and national parks

2432. SHRI NARAYANA KORAGAPPA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of wildlife sanctuaries and national parks in the country, State-wise;
- (b) the steps taken by Government to avoid human-animal conflict in wildlife sanctuaries and national parks; and
- (c) the steps taken by Government, through Centrally Sponsored Scheme of Development of Wildlife Habitats, etc., to install solar power fences in all wildlife sanctuaries and national parks, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The details of wildlife sanctuaries and National Parks in the country, State-wise are given at Annexure-I.
- (b) The important steps taken by Government to minimize the human-animal conflict in the country are as follows:
 - i. The Ministry has released species specific guidelines on 21.03.2023 for mitigation of Human –Elephant, -Gaur, -Leopard, -Snake, -Crocodile, -Rhesus Macaque, -Wild Pig, -Bear, -Blue Bull and –Blackbuck Conflict as well as Guidelines for cross cutting issues such as cooperation between the forest and media sector in India; occupational health and safety in the context of human–wildlife conflict mitigation; crowd management in human-wildlife conflict related situations and addressing health emergencies and potential health risks arising out of human-wildlife conflict situations.
 - ii. The Ministry of Environment, Forest and Climate Change has issued guidelines to States/UTs on 3rd June, 2022 for preventing and managing human-wildlife conflict including crop damage caused by wild animals.

- iii. An advisory on dealing with human-wildlife conflict was issued by the Ministry to all States/UTs in February 2021. The advisory recommends coordinated interdepartmental action, identification of conflict hot spots, adherence to Standard Operating Procedures, establishment of rapid response teams, formation of State and District level committees to review the quantum of ex-gratia relief, and prompt payment of relief to affected persons.
- iv. Payment of ex-gratia amount to victims of wild animal attack is provided with a view to reduce human wildlife conflict. The Ministry on 9th February, 2018 enhanced the ex-gratia payment on death from Rs. 2.00 Lakh per person to Rs. 5.00 Lakh per person with increase in amount for ex-gratia in case of injury to human as well.
- v. The Ministry has issued guidelines for development of linear infrastructure in Wildlife and its adjacent areas to mitigate human – wildlife conflict.
- vi. The Central Government provides financial assistance to State Governments under the Centrally Sponsored Schemes ‘Development of Wildlife Habitats’, ‘Project Tiger’ and ‘Project Elephant’ for management of wildlife and human-wildlife conflict in and around protected areas and conducting awareness campaigns to sensitize and advise the general public.
- vii. The Ministry provides support to State Governments to organize awareness generation, training and capacity building programmes on human-wildlife conflict.
- viii. Advance technology like radio collaring, E-surveillance are also used in human wildlife conflict mitigation.

(c) Management of wildlife is the primarily responsibility of the respective State/Union Territory Governments. Ministry also provides financial assistance to States/UTs under Centrally Sponsored Schemes ‘Development of Wildlife Habitats’ on the basis of Annual Plans of Operation submitted by State/UT Governments for activities like construction/erecting of physical barriers, such as barbed wire fence, solar powered electric fence, bio-fencing using cactus, boundary wall etc.

Annexure referred to in part (a) of the Rajya Sabha Unstarred Question No. 2432 due for reply on 10.08.2023 regarding "Status of wildlife sanctuaries and national parks".

State-wise Number of National Parks and Wildlife Sanctuaries

S. No.	Name of State/ UT	Number of National Parks	Number of Wildlife Sanctuaries
1	Andhra Pradesh	3	13
2	Arunachal Pradesh	2	13
3	Assam	7	17
4	Bihar	1	12
5	Chhattisgarh	3	11
6	Goa	1	6
7	Gujarat	4	23
8	Haryana	2	7
9	Himachal Pradesh	5	28
10	Jharkhand	1	11
11	Karnataka	5	35
12	Kerala	6	18
13	Madhya Pradesh	11	24
14	Maharashtra	6	49
15	Manipur	2	7
16	Meghalaya	2	4
17	Mizoram	2	9
18	Nagaland	1	4
19	Odisha	2	19
20	Punjab	0	13
21	Rajasthan	5	25
22	Sikkim	1	7
23	Tamil Nadu	5	33
24	Telangana	3	9
25	Tripura	2	4
26	Uttar Pradesh	1	26
27	Uttarakhand	6	7
28	West Bengal	6	16
29	Andaman & Nicobar Islands	6	97
30	Chandigarh	0	2
31	Dadra and Nagar Haveli and Daman and Diu	0	2
32	Jammu & Kashmir	4	14
33	Ladakh	1	2
34	Delhi	0	1
35	Puducherry	0	1
36	Lakshadweep	0	1
	Total	106	570

Source: National Wildlife Database Centre, Wildlife Institute of India, Dehradun